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Resumption of talks between Eelam and the Sri Lankan Government

2517. SHRI V. NARAYANA-SWAMY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) when the next round of talks between Tamil Eelam Liberation Front and the Sri Lankan Government is likely to be resumed; and
- (b) whose the said alksi are likely to be resumed?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIK. R. NARAYANAN): (a) and (b) Government are engaged in discussions with the Government of Sri Lanka and the Sri Lanka Tamil groups separately in regard to a political solution to the Sri Lanka crisis. No decision has been taken about the time and venue for another round of direct talks between the Sri Lanka Government and the Sri Lanka Tamil groups.

Disposal of pending INA Freedom figheters pension applications

2518. DR. SHYAM SUNDAR : MOHAPATRA : SHRI V.GOPALSAMY:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) what is the number of cases of INA Freedom Fighters pending at present before Government; and
- (b) what steps are being taken to expedite the disposal of these applications?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) A statement is annexed.

(b) As most of the cases are pending for want of documents from applicants and or from Ministry of Defence, the applicants and Ministry of Defence are being reminded periodically to furnish requisite documents early?

Statement

Number of cases of ex-INA personnel pending as on 30-11-1985

S. :	No. Nam	Name of the State/Union Territory									Pending cases
	ı	2 .									3
· , 1	Andhra Prac	lesh	•		į		,				28
2	Assam .				•		•:				7
3	Andaman &	Nice	bar			•					6
4	Bihar .	•							٠.		26
5	Chandigarh			١.,			•				4
6	Delhi .	•	•	•	•	•	•	١.	•		37
7	Gujarat						."			•,	19
8	Himachal Pradesh										99
9	Haryana	٠.							•		55
10	Jammu & K	ashm	ir			•	•.	٠.			123
11	Karnataka					•	•	٠.			9